

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1921

ANSWERED ON:08.03.2011

FUNDS TO GUJARAT

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the funds granted under the scheme Modernisation of State Police Forces have been reduced for some of the States;
- (b) if so, the details thereof and the reasons therefor, State-wise;
- (c) whether it is a fact that the outlay for the State of Gujarat under the said scheme is very low vis-a-vis the previous years; and
- (d) if so, the action taken by the Union Government for providing adequate funds for modernisation of police in Gujarat in view of its strategic location on the border and also for its mega city and desert are a policing?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) : During the previous financial year, 2009-10, eleven States, namely Bihar, Chhattisgarh, Karnataka, Maharashtra, Rajasthan, Uttarakhand, West Bengal, Assam, Meghalaya, Mizoram and Sikkim got less than the original allocation of funds intimated to them out of BE 2009-10 provision under the Scheme for Modernisation of State Police Forces (MPF Scheme) because of non-receipt of due Utilization Certificates against Central funds released to them in previous financial years. The funds equal to unutilized amounts lying with the State Governments were retained from the releases made to the concerned States in 2009-10 and were released to better performing / needy States.

(c) & (d):During the current financial year 2010-11, the State of Gujarat has been allocated an amount of Rs.41.45 crore under the Scheme for Modernization of State Police Forces (MPF Scheme). The year-wise details of Central funds released to Gujarat under the MPF Scheme during the last three years and in the current financial year 2010-11 is as follows:

Year Amount released (Rs. in crore)

2007-08	51.90
2008-09	48.02
2009-10	52.18
2010-11	40.559 (as on date)

The Central assistance of Rs.40.559 crore released to the State Government of Gujarat in the current financial year 2010-11 also includes an amount of Rs.37.90 lakh released out of Contingency Reserve Funds under MPF Scheme towards establishment of Anti-Human Trafficking Units in five police districts in the State of Gujarat.

The Central assistance to States, including Gujarat, under the Scheme is determined keeping in view, inter-alia, demands and security scenario in other States, utilization of funds by the concerned State and overall availability of funds under the Scheme as per the allocations received from the Ministry of Finance. Since the financial year 2005-06, funds are also provided to Gujarat for meeting the specific policing requirements of desert areas and Mega City of Ahmedabad within the overall allocation made to the State under the MPF Scheme.